

Mass fast by All India Radio Technical Employees

1671. SHRI SHASHI BHUSHAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the technical employees of All India Radio went on a mass fast on the 29th December, 1970 demanding implementation of the recommendations of the Betterment Committee ;

(b) if so, the main features of the recommendations of the Betterment Committee ; and

(c) the recommendations which have since been implemented and the reasons for those which have not so far been implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) They staged a demonstration in front of the house of the former Minister of State.

(b) The recommendations of the Departmental Committee (referred to as Betterment Committee) broadly fall under the following two categories :-

- (i) Re-designation of posts and revision of recruitment rules.
 - (ii) Improvement of pay scales of technical employees of All India Radio.
- (c) (i) The recommendation to integrate and redesignate certain technical posts has been accepted and steps are under way to implement this decision in consultation with other Departments of Government of India.
- (ii) The question of improvement of pay scales will have to await the recommendations of the pay Commission.

Complaints regarding unhappy atmosphere created by Hippies

1672. SHRI N. SHIVAPPA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received complaints regarding the unhappy atmosphere created by the Hippies in the Capital and in other important cities ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a). No, Sir.

(b) Does not arise.

Meeting of High Power Review Committee on Telangana

1673. SHRI P. VENKATASUBBAIAH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the High Power Review Committee on Telangana had met recently under the Chairmanship of the Prime Minister ;

(b) whether any report has been submitted by the Andhra Pradesh Government with regard to the progress made in accordance with 8-point Development Programme suggested by the Prime Minister ; and

(c) whether any decision has been taken with regard to the integration of service of both the regions ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). At the last Review meeting held on 11th May 1971, the implementation of the eight-point programme was reviewed in the light of the information furnished by the Andhra Pradesh Government. The progress made in the integration of services is given in the statement laid on the Table of the House in reply to Unstarred Question No. 1072 on 2-6-1971. The State Government have been advised to expedite action on the pending cases.